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Title: Statement laid regarding status of implementation of the recommendations contained in 15<sup>th</sup> Report of Standing Committee on Coal and Steel pertaining to the Ministry of Coal.

THE MINISTER OF STATE IN THE MINISTRY OF COAL (DR. DASARI NARAYAN RAO): Sir, I beg to lay the statement on status of implementation of recommendations contained in the 15<sup>th</sup> Report of Parliamentary Standing Committee on Coal and Steel in pursuance of the direction 73A of hon. Speaker, Lok Sabha vide Lok Sabha Bulletin – Part II dated 1<sup>st</sup> September, 2004.

The 15<sup>th</sup> Report of the Standing Committee on Coal and Steel (14<sup>th</sup> Lok Sabha) was presented to the Lok Sabha on 23.5.2006. Action taken statements on the recommendations/observations contained in the report of the Committee had been sent to the Standing Committee on Coal and Steel on 21.8.2006.

There are 12 recommendations made by the Committee in the said report where action is called for on the part of the Government. These recommendations mainly pertain to the issues like Fund utilization, Implementation of projects, Formulation of projects, Modernization of washeries, Setting up of new washeries, Development of North-Eastern Coalfields, Formulation of Rehabilitation and Resettlement Policy and Utilisation of heavy Earth Moving Machinery.

The present status of implementation of the various recommendations made by the Committee is indicated in the annexure to my statement which is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents of this Annexure. I would request that this may be considered as read.

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\* Laid on the Table and also placed in Library, See No. LT – 6625/07